(28)

Declaration of Assets and Llabilities

2025

Year.

1, SATYA MARAY MARAY

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1861

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000	5000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20000	1 0000			
(iii)	Bonds, Debentures and Shares in companies		-		- 12.836	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	SCORPIO BR267 9999 BR45F1814 BR24XIII				
(vi)	Jewellery (give details of weight and value)	15gom Gold	40 grm Gold Sooten Silver			
(vii)	Other assets, such as values of claims / interests				_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

स्ट्र नाराम्ना भीत्रा यापा

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_		e —		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	•				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)				3.	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI	400 000
	(ii) Loans from financial institutions	·	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		_

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CCBPR146SF	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	,	
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	· · · · · · · · · · · · · · · · · · ·	

## Personal Detail

GPF/CPF/PRAN No.	1-	1101542242868
Gender	:-	M (M/F)
Date of Birth	:-	12021994 (DD/MM/YYYY)
Class/Group	<b>:-</b>	(A/B/C)
Cadre	:•	GIHAR VIDHAN SABHA (DRIVER)  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	**	KAIMUR (BHABHUA)
I hereby d knowledge and be		that the above details are true to the best of my

Signature सत्य नारापण गीतम 21जा

Name of Employee: SATYA NARAINGAUTAM RADY

Designation: DRIVER

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA

Date: 13-02-2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सत्यं वाटाया भीता रामा